

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/9233/A

From :- Smti. Jayashree Bora,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, the th 10 September, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No.JJA(M)/2024/1763 Dated 02.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning till the evening of 04.09.2024.** The Chief Judicial Magistrate, Majuli, and in his absence, the in-charge C.J.M, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/9234-³⁵ /A, dated 10.9.2024

Copy to:

1. The Chief Judicial Magistrate, Majuli.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

